turn-key basis a Captive Power Plant along with accessories for Maharashtra Gas Cracker Complex (MGCC). Bids have been obtained for supply of Captive Power Plant under the International Bid Procedure of the World Bank for MGCC. A view is being taken for placement of order.

## Allotment of Levy Sugar to Sugarcane Growers

923. SHRI V. SOBHANADREE-SWARA RAO : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the employees working in sugar factories are allotted levy sugar every month for their domestic requirement;

(b) whether similar facility is proposed to be given to the cane growers who are supplying cane to the factories; and

(c) if not, the reasons thereof ?

THE MINISTER OF PARLIA-MENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHR) H.K.L. BHAGAT): (a) Yes, Sir.

(b) and (c) Under the present policy of partial control, levy sugar quota is allotted to each State/Union Territory for distribution amongst the entire population which includes the cane growers.

Expansion of Public Distribution Network

924. SHRIMATI KISHORI SINHA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether there is any scheme to expand the public distribution network as reported in the Economic Times of 8 February, 1987;

(b) if so, the details thereof particularly in respect of Bihar State ; and

(c) to what extent rural areas will be benefited by the expansion ?

THE MINISTER OF PARLIA-MENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT) : (a) to (c) On the basis of information received from States/UTs, a target of opening 6565 new fair price shops in the country has been fixed for the year 1986-87. Bihar Government has set a target of opening 50 fair price shops during the current year. Majority of these new fair price shops are to be opened in the rural areas.

## Mulpractices in Installation of Public Call Offices in Delhi

## 925. SHRI DHARAM PAL SINGH MALIK :

SHRI SUBHASH YADAV : Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 3767 on the 12th August. 1986 regarding malpractices in installation of public call offices in Delhi and state ;

(a) whether the inquiry into the matter has since been completed; and

(b) if so, action taken against the officers responsible ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV) : (a) Yes, Sir.

(b) Statutory penalty has been imposed on the official at fault.

## **Telephone Connections**

926. SHRI HAFIZ MOHD. SIDDIQ : Will the Minister of COMMUNICATIONS berpleased to state :

(a) whether there is any proposal to give priority in allotment of telephone connections to those who have either no connection or have two connections; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV) : (a) No, Sir.

(b) Does not arise in view of reply to part (a) above.

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